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36, 37, 39 & 42

% 29.04.2011

Present: Ms. P.L. Bansal, Sr. Adv. with Mr. Deepak Anand, counsel for the appellant.
Mr. V.P. Gupta, Adv. With Mr. Basant Kumar, counsel for the respondent.

+ ITA No. 89/2010

ITA No. 938/2010

ITA No. 1688/2010

ITA No. 610/2011

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Since the tax effect is less than ₹10 lacs, these appeals are dismissed on this ground alone.

A.K. SIKRI, J.

M.L. MEHTA, J.

APRIL 29, 2011
KA